

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 131/BB/ 2017	-	For hearing	Rule-4(1) of IB	Reliance Capital AIF Trustee Company Pvt. Ltd. & Others Vs Fortuna (India) Projects Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) V. NARASEMMA
MURTHY
(S.N)
9844492983.

Respondent
Fortuna Projects (India)
Pvt Ltd.

V. Narasimha

2. N. K. Dilip
M. G. Nanjappa
Vivek. B. S.

Tatva
Legal

Petitioner

Vivek B.S.

ORDER

Counsel for petitioner is Present. Sri. Satyanarayana, Advocate filed vakalath for Corporate Debtor. He requested time for filing objections. List it on 20.12.2017.


Member (T)


Member (J)